

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**IA NO. 723 OF 2016 IN
DFR NO. 3716 OF 2016**

Dated: 4th January, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**Transmission Corporation of Andhra Pradesh Ltd. Appellant(s)
Vs.
Andhra Pradesh Electricity Regulatory Commission Respondent(s)**

Counsel for the Appellant(s) : Ms. Purna Singh

Counsel for the Respondent(s) : ----

ORDER

**IA NO. 723 OF 2016
(*Appl. for condonation of delay*)**

Issue notice to the Respondents returnable on 30.01.2017. Dasti,
in addition, is permitted.

List the matter on **30.01.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt